

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: State level Seminar on Elderly Issues scheduled to be held at Jammu on 12th and 13th October, 2019.

CORRIGENDUM

No: 8

Dated: 05/10/2019

Entry under the head "Name of the Judicial Officer" at Serial No. 20 in Annexure-A to Order No. 887 dated 05.10.2019, may be read as Ms. Renu Dogra instead of Sh. Manoj Parihar.

(Sanjay Dhar) 19
Registrar General

No: 18119-48/RS

Dated: 05/10/2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir for information of her Lordship.
2. Secretary to Hon'ble Mr. Justice Rajesh Bindal (Hon'ble Executive Chairman, J&K Legal Services Authority) for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Member Secretary, J&K Legal Services Authority, Srinagar.
5. Registrar Rules, High Court of J&K, Srinagar.
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information
7. Principal District and Sessions Judge _____ for information and n/a.
8. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.

Registrar General